

Name of the Corporate Debtor:M/s EASTERN SILK INDUSTRIES LIMITED ; Date of Commencement of CIRP: 10.06.2022; List of Creditors as on: 07.03.2023

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Nature of Claim	Amount of Claim received		Amount of Claim admitted		Contingent	Under Verification	Remarks
			Date of Receipt	Amount Claimed	Date of admission/ updation	Amount of claim admitted (Rs.)			
1	Office of Assistant Commissioner, CGSt& CX, BBD Bag-II Division , Kokatta North Commissionerrate	Unsecured Creditor		22,86,41,901		1,62,60,599	21,23,81,302	-	Department has filed an appeal of Dropped (Disputed Portion of demand)
2	ESIC, KOLKATA	Unsecured Creditor		66,079		66,079		-	
3	JOINT COMMISSIONER, COMMERCIAL TAXES, LAL BAZAAR, KOLKATA	Unsecured Creditor		1,80,09,510		1,80,09,510		-	
4	FALTA SPECIAL ECONOMIC ZONE AUTHORITY, GOV OF INDIA, MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE, ROAD, KOLKATTA -700020 (Custom duty + Interest)	Unsecured Creditor		8,19,19,475		8,19,19,475		-	
5	FALTA SPECIAL ECONOMIC ZONE AUTHORITY, GOV OF INDIA, MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE, ROAD, KOLKATTA -700020 (Lease rent due)	Unsecured Creditor		55,92,585		55,92,585		-	
6	ACIT, CIRCLE-1(2), TDS, KOLKATA	Unsecured Creditor		9,32,400		9,32,400		-	
7	EPFO, Bangalore	Unsecured Creditor		1,01,47,933		2,68,110	98,79,823.00	-	(CD have filed an appeal against the said order (PY/BOM/23658) vide EPF appeal no 105/2019 and have also paid Rs 30,00,000/- as deposit for filing the suit for which judgement is awaited.
8	BOMBAY Stock Exchange, Bombay	Unsecured Creditor		15,340		15,340		-	
9	ESIC, BANGLORE	Unsecured Creditor		95,280		95,280		-	
11	Superintendent of Customs, ARC,ICD, Whitefield, Bengaluru	Unsecured Creditor		7,73,17,237		7,73,17,237	-	-	Duty Draw back taken but BRCs not submitted s per Customs but as per CD. No appeal has been filed till date , hence admitted
11	Total			42,27,37,740		20,04,76,615	22,22,61,125.00	-	